

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anand
Adv.

Edelweiss

Rahul Anand
21/7/17.

2. KULDEEP VERMA

RESOLUTION
PROFESSIONAL

Kuldeep Verma
21/7/2017

3. Nitu Poddar, Pcs

Sree Equipment
Finance Limited

Nitu Poddar
21/7/2017

ORDER

Mr. Kuldeep Verma, Resolution Professional as well as Ld.
Counsels for the petitioners and the Edelweiss are present

List the matter on 28/07/2017.

Sd.
(Vijai Pratap Singh)
Member (J)